

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 848
TO BE ANSWERED ON 21.11.2016

Integrated Tribal Development Agency

848. COL. SONARAM CHOUDHARY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Integrated Tribal Development Agency (ITDA) has been established for the welfare of tribals in the country and if so, the details thereof;
- (b) the details of welfare measures taken up by ITDA in various tribal areas, during each of the last three years and the current year along with financial assistance earmarked and disbursed during the said period, State/UT-wise;
- (c) whether the Government has received any proposal from the State Government of Rajasthan for inclusion of desert block areas of the State in ITDA; and
- (d) if so, the details and the current status thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH SUMANBHAI BHABHOR)

(a): Yes Madam. Integrated Tribal Development Agency (ITDA) / Integrated Tribal Development Project (ITDP) were created in 1970s as additional institutions for delivery of public goods and services to Scheduled Tribes. As on date, there are 193 ITDAs/ITDPs across the country, out of which a total of 30 ITDAs are functioning in the States of Andhra Pradesh, Telangana and Odisha. A list showing State/UT wise ITDAs and ITDPs is at Annexure.

(b): Ministry of Tribal Affairs through its programmes Special Central Assistance (SCA) to Tribal Sub-Plan (TSP), and Grants under Article 275(1) of the Constitution provides block grants to State Governments to address need of critical gaps as an additive to TSP. These Grants are also utilized for economic development of ITDA. ITDAs function under overall control of the concerned State Government. Respective State Government earmarks financial assistance to ITDAs for implementation of various programmes / interventions. As per Ministry of Tribal Affairs Revised Guidelines (2016), 25% of total allocation to State shall be based on tribal areas covered under ITDAs / ITDPs. Details of welfare measures taken up by ITDAs are not centrally maintained in the Ministry.

(c) & (d) : This Ministry has not received any proposal from the State Government of Rajasthan for inclusion of desert block areas of the State in ITDA.

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 848 for answer on 21.11.2016.

State/UT wise list of ITDAs / ITDPs

	State /UT	ITDP / ITDA
1	ANDHRA PRADESH	
	1	Kotaramachandrapuram
	2	Paderu
	3	Parvathipuram
	4	Rampachodavaram
	5	Seethampeta
	Total :	5 ITDAs
2	CHHATTISGARH	
	1	Ambikapur
	2	Baikunthpur
	3	Bhanupratappur
	4	Bijapur
	5	Dantewada
	6	DaundiLohara
	7	Dharamjaigarh
	8	Gariyaband
	9	Gaurela
	10	Jagdapur
	11	Jashpur
	12	Kondagaon
	13	Korba
	14	Nagri
	15	Narayanpur
	16	Rajnandgaon
	17	Ramanujganj (Pal)
	18	Sukma
	19	Surajpur
	Total:	19 ITDPs
3	GUJARAT	
	1	Ahwa
	2	Chhotaudepur
	3	Dahod
	4	Khedbrahma
	5	Mandvi
	6	Palanpur
	7	Rajpipla
	8	Songadh
	9	Vansada
	Total :	9 ITDPs
4	HIMACHAL PRADESH	
	1	Bharmour
	2	Pangi
	3	Kinnaur
	4	Lahaul
	5	Spiti
	Total :	5 ITDPs
5	JHARKHAND	

	1	Chaibaasa
	2	Chakradharpur
	3	Dumka
	4	Gumla
	5	Jamtara
	6	Khunti
	7	Latehar
	8	Lohardaga
	9	Pakur
	10	PurbiSinghbhum
	11	Rajmahal
	12	Ranchi
	13	Saraikela
	14	Simdega
	Total:	14 ITDPs
6	KARNATAKA	
	1	Chikmagalur
	2	Dakshin Kannada
	3	Kodagu
	4	Mysore
	5	Udupi
	Total:	5 ITDPs
7	KERALA	
	1	Thodupuzha
	2	Kannur
	3	Kanjirappally
	4	Nilambur
	5	Attappady
	6	Nedumangad
	7	Wayanad
	Total:	7 ITDPs
8	MADHYA PRADESH	
	1	Alirajpur
	2	Baagli
	3	Bandhavgarh
	4	Barwani
	5	Behar
	6	Betul
	7	Bhainsdehi
	8	Deosar
	9	Dhar
	10	Dindori
	11	Harda
	12	Jaisingnagar
	13	Jhabua
	14	Karahal
	15	Kesla
	16	Khandwa
	17	Khargone
	18	Kukshi
	19	Kundam
	20	Kurai

	21	Kusmi
	22	Lakhnadoun
	23	Maheshwar
	24	Mandla
	25	Niwas
	26	Pushprajgarh
	27	Sailana
	28	Saunsar
	29	Sendhwa
	30	Shahdol
	31	Tamia
	Total:	31 ITDPs
9	MAHARASHTRA	
	1 (a)	Aheri
	1 (b)	Bhamragad
	2	Chandrapur
	3	Dahanu
	4	Dharni
	5	Gadchiroli
	6	Ghodegaon
	7	Jawhar
	8	Kalwan
	19	Kinwat
	10	Nandurbar
	11	Nashik
	12	Pandharkawda
	13	Rajur
	14	Shahapur
	15	Taloda
	16	Yawal
	Total:	16 ITDPs
10	ODISHA	
	1	Baliguda
	2	Baripada
	3	Bhawanipatna
	4	Bonei
	5	Champua
	6	Gunupur
	7	Jeypore
	8	Kaptipada
	9	Karanjia
	10	Keonjhar
	11	Koraput
	12	Kuchinda
	13	Malkangiri
	14	Nilagiri
	15	Nowrangpur
	16	Panposh
	17	Parlakhemundi
	18	Phulbani
	19	Rairangpur
	20	Rayagada

	21	Sundargarh
	22	Teleibani
	Total:	22 ITDAs
11	RAJASTHAN	
	1	Banswara
	2	Dungarpur
	3	Udaipur
	4	Pratapgarh
	5	Sirohi
	Total:	5 ITDPs
12	TAMIL NADU	
	1	Arunuthumalai
	2	Jawadhu Hills, Jamunamarathur HQ
	3	Kalrayan Hills
	4	Kalrayan Hills Vellimalai HQ
	5	Kolli Hills
	6	Pachamalai
	7	Pachamalai
	8	Sitteri Hills
	9	Yercaud Hills
	Total :	9 ITDPs
13	TELANGANA	
	1	Bhadrachalam
	2	Eturunagaram
	3	Utnoor
	Total :	3 ITDAs
14	UTTAR PRADESH	
	1	ChandanChowki
	Total :	1 ITDP
15	WEST BENGAL	
	1	Bankura
	2	Burdwan
	3	Birbhum
	4	Darjeeling
	5	Hooghly
	6	Jalpaiguri
	7	Maldah
	8	Murshidabad
	9	24 Parganas (North & South)
	10	Medinipur
	11	Purulia
	12	West Dinajpur
	Total :	12 ITDPs
	NORTH EASTERN STATES	
16	ASSAM	
	1	Kokrajhar
	2	Dhubri
	3	Goalpara
	4	Barpeta
	5	Nalbari

	6	Guwahati
	7	Guwahati (Rangia)
	8	Marigaon
	9	Mangaldai
	10	Tezpur
	11	Majuli
	12	Jorhat
	13	Golaghat
	14	Sibsagar
	15	Dibrugarh
	16	Tinsukia
	17	North-Lakhimpur
	18	Dhemaji
	19	Silchar
Total :		19 ITDPs
17	MANIPUR	
	1	Chandel
	2	Churachandpur
	3	Senapati
	4	Tamenglong
	5	Ukhrul
Total :		5 ITDPs
18	SIKKIM	
	1	East District
	2	North District
	3	South District
	4	West District
Total :		4 ITDPs
Total (18 States)		191 ITDPs/ITDAs
UNION TERRITORIES		
19	ANDAMAN & NICOBAR ISLANDS	
	1	Nicobars
Total :		1 ITDP
20	DAMAN & DIU	
	1	Daman
Total :		1 ITDP
Grand Total (18 States & 2 UTs):		193 ITDPs/ITDAs
